

Dr. Aditi Choudhary

D.H.J.S

Director (Academies)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

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No. DJA/Trg/Ex-03/2023/1498

24th March, 2023

To

✓The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.

Sub.: Court Attachment of Officers of DHJS in District Courts.

Respected Sir,

It is to humbly inform that as per the directions received from the Hon'ble High Court of Delhi, consequent upon completion of four (04) weeks mandatory Orientation Course by four (04) Officers of DHJS, they are to be placed on Court attachment in District Courts till their regular posting is made by the Hon'ble High Court of Delhi.

In view of above, it is requested that the said four (04) DHJS Officers may kindly be attached with the Mentor Officers mentioned against their names as per the schedule herein below, or till they get their regular posting, whichever is earlier:

S. No.	Name of DHJS Officer	Name of Mentor Judicial Officer	Date of Attachment
1.	Ms. Archana Beniwal	Ms. Navita Kumari Bagha, POLC, RACC	27 th , 28 th & 29 th March, 2023
2.	Mr. Jitendra Pratap Singh	Mr. Tarun Yogesh, POLC, RACC	27 th , 28 th & 29 th March, 2023
3.	Ms. Shama Gupta	Mr. Ankit Singla, POLC, RACC	27 th , 28 th & 29 th March, 2023
4.	Ms. Anjani Mahajan	Ms. Bhavna Kalia, POLC, RACC	27 th , 28 th & 29 th March, 2023

If the Mentor Judicial Officer with whom the DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the DHJS Officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the DHJS Officer may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours sincerely,

Aditi Choudhary
(Dr. Aditi Choudhary)

Encl.: As above

No. DJA/Trg /Ex-03/2023/

24th March, 2023

Copy for information to:

The concerned DHJS Officers.

Director (Academics)/
Chairperson (Officiating)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT COMPLEX, NEW DELHI.

No. JOTP/RACC/Gaz./2023/ 2518 - 2526 D Dated, Delhi the 25/3/2023
Copy forwarded for information and necessary action to:-

1. The Ld. Judicial Officers concerned, RACC, New Delhi.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The Web-site Committee, Tis Hazari Courts, Delhi.
4. The P.S. to Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.

Encl: As Above

AR
25.03.23
(Arun Bhardwaj)
Officer In-charge (Judl.)
for Principal District & Sessions
Judge-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi.